

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

TWENTY-SIXTH REPORT

(Presented on 9.5.2012)

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee to present the Report, present this Twenty-sixth Report.

2. The Committee met on 7 May, 2012 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of fifty-three Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that twenty-four Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining twenty-nine Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendation

5. The Committee recommend that the classification and allocation of time to fifty-three Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

7 May, 2012

17 Vaisakha, 1934 (Saka)

S. SEMMALAI
*Acting Chairman,
Committee on Private Members'
Bills and Resolutions.*

APPENDIX - I

(See para 5 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time reommended
1	2	3	4	5
1.	The Persons Living in Coastal Zone (Rehabilitation and Welfare) Bill, 2011 by Dr. Sanjeev Ganesh Naik, M.P.	64 of 2011	A	2 hours
2.	The Phased Incorporation of Cash Transfer in Pubic Distribution System Bill, 2011 by Shri Baijayant Panda, M.P.	119 of 2011	A	2 hours
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 (<u>Amendment of Part II</u>) by Shrimati Bijoya Chakravarty, M.P.	71 of 2011	A	2 hours
4.	The Constitution (Amendment) Bill, 2011 (<u>Insertion of new article 24A</u>) by Shri Satpal Maharaj, M.P.	90 of 2011	A	2 hours
5.	The National Commission for Horticulture Development Bill, 2011 by Shri Jagdambika Pal, M.P.	82 of 2011	A	2 hours
6.	The Code of Criminal Procedure (Amendment) Bill, 2012 (<u>Amendment of section 164A</u>) by Shrimati Sumitra Mahajan, M.P.	12 of 2012	A	2 hours
7.	The Backward Areas Development Board Bill, 2011 by Shri Jagdambika Pal, M.P.	83 of 2011	A	2 hours
8.	The Slums and Jhuggi-Jhopri Areas Clearance Bill, 2011 by Shri Om Prakash Yadav, M.P.	85 of 2011	A	2 hours
9.	The Constitution (Amendment) Bill, 2011 (<u>Amendment of articles 85 and 174</u>) by Shri Satpal Maharaj, M.P.	100 of 2011	A	2 hours
10.	The Overseas Workers (Management and Welfare) Bill, 2011 by Adv. P.T. Thomas, M.P.	101 of 2011	A	2 hours
11.	The Compulsory Sports Education in Schools Bill, 2011 by Shri Hansraj Gangaram Ahir, M.P.	114 of 2011	A	2 hours
12.	The Constitution (Amendment) Bill, 2012 (<u>Amendment of the Seventh Schedule</u>) by Shri Hansraj Gangaram Ahir, M.P.	5 of 2012	A	2 hours

1	2	3	4	5
13.	The Mentally Retarded Children (Welfare) Bill, 2012 by Shri Hansraj Gangaram Ahir, M.P.	8 of 2012	A	2 hours
14.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2011 (<u>Amendment of section 6, etc.</u>) by Shri S. Semmalai, M.P.	102 of 2011	A	2 hours
15.	The Right to Information (Amendment) Bill, 2012 (<u>Amendment of section 2, etc.</u>) by Shri Jayant Chaudhary, M.P.	19 of 2012	A	2 hours
16.	The Constitution (Amendment) Bill, 2012 (<u>Amendment of article 171</u>) by Dr. Raghuvansh Prasad Singh, M.P.	39 of 2012	A	2 hours
17.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2012 (<u>Amendment of the Schedule</u>) by Dr. Raghuvansh Prasad Singh, M.P.	33 of 2012	A	2 hours
18.	The Citizenship (Amendment) Bill, 2012 (<u>Amendment of section 5</u>) by Shri Kabindra Purkayastha, M.P.	6 of 2012	A	2 hours
19.	The Hindu Marriage (Amendment) Bill, 2012 (<u>Amendment of section 13</u>) by Shri Manish Tewari, M.P.	4 of 2012	A	2 hours
20.	The Compulsory Medical Preparedness in Schools Bill, 2012 by Dr. Kirit Premjibhai Solanki, M.P.	9 of 2012	A	2 hours
21.	The Constitution (Amendment) Bill, 2012 (<u>Amendment of article 85</u>) by Shri Deepender Singh Hooda, M.P.	20 of 2012	A	2 hours
22.	The Rural Electrification Bill, 2012 by Dr. Bholu Singh, M.P.	31 of 2012	A	2 hours
23.	The Establishment of Permanent Benches of High Courts at State Capitals Bill, 2012 by Dr. Shashi Tharoor, M.P.	48 of 2012	A	2 hours
24.	The Scheduled Castes Hamlets (Provision of Basic Facilities) Bill, 2012 by Shri Kodikunnil Suresh, M.P.	41 of 2012	A	2 hours

APPENDIX – II

(See para 5 of the Report)
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 (<u>Amendment of the Schedule</u>) by Shri K. Murugesan Anandan, M.P.	80 of 2011	B	2 hours
2.	The Pre-Examination Coaching Centres Regulatory Authority Bill, 2011 by Shri Jagdambika Pal, M.P.	84 of 2011	B	2 hours
3.	The Prevention of Influx of Foreign Nationals into the Country Bill, 2011 by Shrimati Bijoya Chakravarty, M.P.	88 of 2011	B	2 hours
4.	The Constitution (Amendment) Bill, 2011 (<u>Insertion of new article 30A</u>) by Shri Satpal Maharaj, M.P.	93 of 2011	B	2 hours
5.	The Constitution (Amendment) Bill, 2011 (<u>Amendment of article 370</u>) by Shri Hansraj Gangaram Ahir, M.P.	112 of 2011	B	2 hours
6.	The Fishermen (Welfare) Bill, 2011 by Shri Adhir Ranjan Chowdhury, M.P.	94 of 2011	B	2 hours
7.	The Dalit and Backward Youth Welfare Bill, 2011 by Shri P.L. Punia, M.P.	105 of 2011	B	2 hours
8.	The Central Universities (Amendment) Bill, 2011 (<u>Insertion of new section 3B, etc.</u>) by Shri Partap Singh Bajwa, M.P.	116 of 2011	B	2 hours
9.	The Coconut Growers (Welfare) Bill, 2011 by Shri M.K. Raghavan, M.P.	96 of 2011	B	2 hours
10.	The Airlines (Payment of Compensation) Bill, 2011 by Shri M.K. Raghavan, M.P.	115 of 2011	B	2 hours

1	2	3	4	5
11.	The Health Insurance Scheme Bill, 2011 by Shri M.K. Raghavan, M.P.	109 of 2011	B	2 hours
12.	The Prohibition of Extravagant Expenditure on Marriages Bill, 2011 by Dr. Mahendrasinh P. Chauhan, M.P.	98 of 2011	B	2 hours
13.	The Indian Penal Code (Amendment) Bill, 2011 (<u>Omission of section 124A</u>) by Shri Arjun Meghwal, M.P.	97 of 2011	B	2 hours
14.	The Handloom Weavers (Welfare) Bill, 2011 by Shri P.L. Punia, M.P.	104 of 2011	B	2 hours
15.	The Compulsory Imparting of Moral Education in Educational Institutions Bill, 2012 by Dr. Mahendrasinh P. Chauhan, M.P.	3 of 2012	B	2 hours
16.	The Incest Offences Bill, 2012 by Dr. Mahendrasinh P. Chauhan, M.P.	14 of 2012	B	2 hours
17.	The Women and Girl Child (Prevention of Atrocities) Bill, 2012 by Dr. Mahendrasinh P. Chauhan, M.P.	7 of 2012	B	2 hours
18.	The Prohibition of Indecent Advertisements Bill, 2012 by Dr. Kirit Premjibhai Solanki, M.P.	10 of 2012	B	2 hours
19.	The Prohibition on Use of Coercive Methods for Recovery of Bank Loans Bill, 2012 by Dr. Kirit Premjibhai Solanki, M.P.	16 of 2012	B	2 hours
20.	The Computer Training Centres (Regulation) Bill, 2012 by Shri Adhir Ranjan Chowdhury, M.P.	18 of 2012	B	2 hours
21.	The Constitution (Amendment) Bill, 2012 (<u>Insertion of new article 371CA</u>) by Dr. Thokchom Meinya, M.P.	30 of 2012	B	2 hours
22.	The Constitution (Amendment) Bill, 2012 (<u>Insertion of new article 22A</u>) by Dr. Bholu Singh, M.P.	32 of 2012	B	2 hours
23.	The Provision of Free Medical and Engineering Education to Meritorious Students Bill, 2012 by Shri Ramen Deka, M.P.	35 of 2012	B	2 hours

1	2	3	4	5
24.	The Salt Workers Welfare Bill, 2012 by Shri P.L. Punia, M.P.	37 of 2012	B	2 hours
25.	The Fishermen (Welfare) Bill, 2012 by Shri Kodikunnil Suresh, M.P.	44 of 2012	B	2 hours
26.	The Economically Weaker Class Corporation Bill, 2012 by Shri Kodikunnil Suresh, M.P.	53 of 2012	B	2 hours
27.	The Commercial Crops Workers (Welfare) Bill, 2012 by Shri Kodikunnil Suresh, M.P.	42 of 2012	B	2 hours
28.	The Indian Penal Code (Amendment) Bill, 2012 (<u>Amendment of section 377</u>) by Shri Arjun Meghwal, M.P.	38 of 2012	B	2 hours
29.	The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Bill, 2012 (<u>Insertion of new section 16B, etc.</u>) by Shri Arjun Meghwal, M.P.	46 of 2012	B	2 hours
